

File No. 10/03/2018-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated 12th February 2018

ORDER

Further to order no. 10/03/2018-NCLT dated 23.1.2018 & 25.1.2018.

The following matters were pending before earlier roaster of New Delhi Bench. These matter shall be listed before Division Bench, New Delhi comprising of Hon'ble Ms. Ina Malhotra, Member (Judicial) and Shri S. K. Mohapatra, Member (Technical) as part heard matter on every Friday:

S.No		SECTION	NAME OF THE CASE	Remarks
1	67(ND)08	397/398	Satish Kumar Goyal V/s. M/s. Sona Casting Pvt. Ltd.	Reserved for
2	68(ND)08	397/398	Satish Kumar Goyal V/s. M/s. Chandigarh Casting Pvt. Ltd.	Part heard
3	64(ND)11	397/398	Satish Kumar Goyal V/s. M/s. Ganpati Rolling Mills Pvt. Ltd.	Part heard
4	328(ND) 2017	241-242	Sh. Raj Kumar Juneja Vs. M/s JD Universal Infra Ltd.(P) Ltd.	Part heard
5	12/111/09	111	Gangaden Vijay Kumar (HUF) & Anr Vs. M/s Data Infosys Ltd.	Part heard
6	21(ND)/2009	397/398	M/s Smt. Madhu Bhaskar Vs. TNB Investments Pvt. Ltd.	Part heard
7	43(ND)/2008	397/398	M/s Madhu Bhaskar Vs. Ishwar Industries Ltd. & Ors.	Part heard
8	CP No. 100(ND) 14	397/398	Sh. SP Gupta & ors Vs. M/s Packwell Manufacturing (Delhi) Pvt. Ltd.	Part heard
9	CP No. 136 (ND)/2016	397/398	Peacock Group Inc. & Anr Vs. M/s Direct Resource India Pvt. Ltd. Ors.	Part head
10	CP 54(ND) 14	397/398	Shri Dhirendra Pratap Singh Vs. M/s Dook Consulting Services Pvt. Ltd. & Ors	Part heard
1	(IB)-419(ND) 2017	IBC	Omni Media Communications Pvt. Ltd.	Reserved/ Clarification
12	(IB)385(ND)/2017	IBC	M/s Pawan Dubey Vs. M/s JBK Developers Pvt. Ltd.	Reserved/
	(IB)443(ND)/ 2017	IBC	M/s Paradise Constructions Vs. Quality	Clarification Reserved/
	(IB)521(ND)/2017	IBC	M/s Sh. Narender Shrma Vs. Vistar	Clarification Reserved/ Clarification
	CP No. 24(ND)/ 2014	397/398	Mr. Kanwal Nair V. Rithem Impex Pvt.	Reserved/ For Clarification

16	CP No. 18 (ND)/ 2014	397/398	Mr. Dev Mitter Ahuja Vs. M/s Fazilka Cotton and Synthetics Ltd.	Part heard
17	CP No. 19 (ND)/ 2014	397/398	Mr. Dev Mitter Ahuja Vs. M/s Ahuja Rice & General Mills Pvt. Ltd. & Ors	Pear heard
18	CP No. 106 (ND)/ 2015	397/398	Shri Anil Dwarika Prasad Agarwal Vs. M/s Mahamaya Infrabuild Pvt. Ltd. & Ors	Part heard

2. This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.